

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1952
TO BE ANSWERED ON 21ST DECEMBER, 2018**

BASIC MEDICAL FACILITIES IN TRIBAL AREAS

1952. SHRI JITENDRA CHAUDHURY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is fact that there is a lack of basic medical facilities in tribal areas in the country, if so, the details thereof;
- (b) whether the Government proposes to set up more Government hospitals in tribal areas of the country; and
- (c) if so, the details thereof and necessary steps taken in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per Rural Health Statistics Bulletin 2017-18, the state-wise details of number of Sub Centres, Primary Health Centres (PHCs) & Community Health Centres (CHCs) and shortfall in tribal areas is at Annexure.

(b) & (c): “Public Health & hospital” being a State subject, the primary responsibility of setting up of government hospitals in the tribal areas is that of respective State/ UT governments. Under National Health Mission (NHM), support is being provided to States for strengthening their healthcare system including for upgradation of existing and setting up new public health infrastructure based on requirements posed by the States/UTs in their Programme Implementation Plans. Under NHM, tribal areas already enjoy relaxed norms for setting up public health facilities including time to care” norm for setting up sub health Centres in tribal areas within 30 minutes of walk from habitation and relaxed norm for Mobile Medical Units for tribal areas one MMU exceeds 30 patients per day against 60 patients per day in plain areas for bringing healthcare delivery to the doorsteps of the population.

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NUMBER OF SUB CENTRES, PHCs & CHCs IN TRIBAL AREAS										
S.No.	State/ UT	(As on 31st March, 2018)								
		Sub Centres			PHCs			CHCs		
		R	P	S	R	P	S	R	P	S
1	Andhra Pradesh	764	804	**	114	153	**	28	19	9
2	Arunachal Pradesh#	263	312	**	39	143	**	9	63	**
3	Assam	1221	768	453	183	176	7	45	26	19
4	Bihar	423	NA	NA	63	NA	NA	15	NA	NA
5	Chhattisgarh	2410	2811	**	361	396	**	90	80	10
6	Goa	29	66	**	4	8	**	1	1	0
7	Gujarat	2673	2775	**	401	421	**	100	92	8
8	Haryana *	N App	N App	N App	N App	N App	N App	N App	N App	N App
9	Himachal Pradesh	124	104	20	18	47	*	4	8	**
10	Jammu & Kashmir	468	307	161	70	48	22	17	11	6
11	Jharkhand	2622	2465	157	393	165	228	98	94	4
12	Karnataka	1143	321	822	171	64	107	42	7	35
13	Kerala	144	831	**	21	137	**	5	12	**
14	Madhya Pradesh	4758	3545	1213	713	332	381	178	104	74
15	Maharashtra	3002	2057	945	450	315	135	112	67	45
16	Manipur	263	234	29	39	53	**	9	7	2
17	Meghalaya #	712	443	269	106	108	**	26	28	**
18	Mizoram #	169	370	**	25	57	**	6	9	**
19	Nagaland #	435	396	39	65	126	**	16	21	**
20	Odisha	2998	2701	297	449	427	22	112	133	**
21	Punjab *	N App	N App	N App	N App	N App	N App	N App	N App	N App
22	Rajasthan	2897	1659	1238	434	210	224	108	65	43
23	Sikkim	55	48	7	8	12	**	2	0	2
24	Tamil Nadu	220	432	**	33	105	**	8	25	**
25	Telangana	979	698	281	146	93	53	36	23	13
26	Tripura	372	484	**	55	48	7	13	9	4
27	Uttarakhand	88	148	**	13	12	1	3	5	**
28	Uttar Pradesh	343	NA	NA	51	NA	NA	12	NA	NA
29	West Bengal	1618	3206	**	242	300	**	60	104	**

30	A&N Island	8	41	**	1	4	**	0	1	**
31	Chandigarh *	N App	N App	N App	N App	N App	N App	N App	N App	N App
32	D&N Haveli #	50	46	4	7	7	0	1	0	1
33	Daman & Diu	2	5	**	0	0	0	0	0	0
34	Delhi *	N App	N App	N App	N App	N App	N App	N App	N App	N App
35	Lakshadweep# ⁽²⁾	4	14	**	0	4	**	0	3	**
36	Puducherry *	N App	N App	N App	N App	N App	N App	N App	N App	N App
	All India/Total	31257	28091	5935	4675	3971	1187	1156	1017	275

Notes: The requirement is calculated using the prescribed norms on the basis of rural population from Census, 2011. All India shortfall is derived by adding state-wise figures of shortfall ignoring the existing surplus in some of the states.

R: Required; P: In Position; S: Shortfall; **: Surplus, *: State / UT has no separate Tribal Area / Population;

#: States are predominantly tribal areas

² The population is less than the norm (CHC) of 80,000.

N App - Not applicable

NA - Data not available